

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.32105/2017 in

Petition(s) for Special Leave to Appeal (Crl.) No(s).4795/2017

(Arising out of impugned final judgment and order dated 12-01-2017 in Crl.A No.2220/1982 passed by the High Court Of Judicature At Allahabad)

SAGAR ALIAS SHIV SAGAR & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR [IA FOR BAIL] ON IA 32105/2017)

Date : 22-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Mr. Sanjay Singh, Adv.

Mr. Rajeev Singh, Adv. [AOR] [Mentioned by]

For Respondent(s) Mr. Samir Ali Khan, Adv. [AOR]

UPON hearing the counsel the Court made the following
O R D E R

Let the application be listed before Christmas Holidays before appropriate Bench.

(Subhash Chander)
AR-cum-PS(H.S. Parasher)
Assistant Registrar